

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 08.04.2019 (MONDAY)

Court II
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar
2.	Comp. App. (AT) No. 41 of 2019	Hind Dyes Manufacturing Company Pvt Ltd & Ors. Vs. Kanji Bhanji Shah & Anr.	Abhinav Aggarwal	

For Hearing

3.	Comp. App. (AT) No. 25 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors. With	VivekSibal AnushreePrashitKapdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar Neeha NagpalPavan S.Gudiawaa Garima Bajaj
4.	Comp. App. (AT) No. 32 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPavan Gudiawala Garima Bajaj
5.	Comp. App. (AT) (Ins) No. 801 of 2018	IMECO Limited Vs. BEML Limited	Kunal Godhwani	Aditya Sharma
6.	Comp. App. (AT) No. 01 of 2019	Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc.	Pankaj Jain	Ashim Sood
7.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	

02: 00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 231 of 2018	Insys Instruments Systems (India) Pvt. Ltd. Vs. Registrar of Companies (Karnataka)	GouthamShivshankar	Gaurav Rohilla
2.	Comp. App. (AT) No. 337 of 2018	Rasiklal S. Mardia Vs Amar Dye Chem Ltd (In Liquidation)	Mansumyer Singh	Amish Tandon (R1 -3)

		Through the official liquidator & Ors		
--	--	--	--	--

For Hearing

3.	I.A No. 1060 of 2019 in Comp. App. (AT) No. 207 of 2017	Belfin Spa & Ors. Vs. Cima Shyam Springs Pvt. Ltd & Ors.	Armin Wandrewala Akshay Vani	Himanshu Vij Anisha Mahajan
-----------	--	---	---------------------------------	--------------------------------

For Hearing (Part Heard)

4.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	SumeshDhawan	Anil Panwar, AnooshaPanwar-R& R2
-----------	---------------------------------------	---	--------------	-------------------------------------

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar